

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171001.

No.HHC/VIG/STAT/NORMS/94-I-
Dated Shimla, the 19th October, 2013.

From

The Registrar(Inspection, Confidential & Budget),
High Court of H.P.,Shimla.

To

All the Judicial Officers
in Himachal Pradesh(by name).

Sub:- Revision of Norms for disposal of cases – Revised norms for
disposal of cases under Prevention of Corruption Act thereof.

Sir,

Jai Hind.

In continuation to this Registry letter No.HHC/VIG/STAT/
NORMS/94- 2489, dated 22/23.03.1999, on the above cited subject, I have
further been directed to convey that the following norms for the disposal of
cases by the Judicial Officers in Himachal Pradesh, under Prevention of
Corruption Act, have been fixed with immediate effect:-

**“12 units for disposal of every contested case under Prevention
of Corruption Act, have been prescribed , provided that it
involves examination of more than 10 witnesses. Besides, existing
norms prescribing allotment of units in commensuration of
witnesses examined shall remain intact. However, whichever of
the revised or the prevailing norms is beneficial shall apply.”**

Please acknowledge receipt of the communication.

(Sureshwar Thakur)
Registrar(Inspection,Confidential & Budget)

Endst.No.HHC/VIG/STAT/NORMS/94-I-

Dated:-19.10.2013.

Copy forwarded for information to:-

1. The Principal Private Secretary to Hon'ble the Chief Justice.

Contd...2/-

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2. All the Additional Registrars/Deputy Registrars.
3. All the Additional District & Sessions Judges/Civil Judges(Senior Division/Junior Division)-cum-CJMs/Judicial Magistrates 1st Class, in Himachal Pradesh.
4. The Secretary/Private Secretary/PA to the Registrar General, Registrar(Inspection & Confidential & Budget), Registrar(Judicial & J.B.), Registrar(Vigilance, Finance & Accounts), Registrar(Legal Research & Rules) OSD(CPC & Computer), OSD(Organization & Administration and Library), OSD (Estt., Buildings & Protocol) and Coordinator, Main Mediation Centre.
5. The Assistant Registrar(Vigilance),(Inspection) and Rules of this Registry.
6. The Technical Director, NIC,H.P. High Court, Shimla, for uploading the above instructions on the High Court Website.
7. Guard file.

(Sr.Nos. 1,2 & 4, High Court of H.P.,Shimla.)

Assistant Registrar(Vigilance)